

PERFECT-OCTAVE MEDIA PROJECTS LIMITED

formerly known as NEW BOMBAY PRINTING & DYEING MILLS LIMITED

Registered Office: Block No. A-1, Parle Colony CHS, Sahakar Road, Vile-Parle (East), Mumbai 400057

This Supplemental Corrigendum is in continuation of and shall be read in conjunction with Public Announcement dated Monday, February 01, 2011 ("PA") and Corrigendum to Public Announcement dated Thursday, March 17, 2011 to the shareholders of Perfect-Octave Media Projects Limited, formerly known as New Bombay Printing & Dyeing Mills Limited (the "Target"), pursuant to and in compliance with, Regulations 10 and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations").

The Shareholders of the Target may please note that the Specified Date mentioned in the ***Revised Schedule*** of the **SCHEDULE OF MAJOR ACTIVITIES RELATING TO THE OFFER**, in the Corrigendum to the Public Announcement, which was inadvertently mentioned as February 15, 2010 is to be read as **February 15, 2011**.

All other terms and conditions of the offer as set forth in the PA and Corrigendum to the Public Announcement are unchanged.

The Acquirers severally and jointly accept full responsibility for the information contained in this Corrigendum. The Acquirers are responsible for fulfillment of obligations under the Regulations.

This Corrigendum will also be available on the SEBI website at **www.sebi.gov.in**

Issued by the Manager to the Offer on Behalf of the Acquirers

MANAGER TO THE OFFER



SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

Tel. No.: +91 11 40777000 **Fax No.:** +91 11 2681 9439, 40777069

Contact Person: Ms. Archana Sharma/ Ms. Nithya Ranganathan

Email id: pompl.openoffer@sobhagyacapital.com

Place: New Delhi

Dated: March 23, 2011